

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 167 OF 2017 &  
IA NO. 260 OF 2017**

**Dated: 10<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Ambuja Cement Ltd.**

**.... Appellant(s)**

**Vs.**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Mr. Shubham Arya for R.1 to 3

Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.07.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*